

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.310
IB-724/59/ND/2020

IN THE MATTER OF:

M/s. Avani Mining Private Limited
Vs.
ROC, Delhi & Anr

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 59 of IBC, 2016

Order delivered on 28.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)


PRESENT:

For the V. Liquidator : Adv. Pooja Singh and Adv. Rajat Sabu
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.10.2022.**


(Madhu Narula)
Court Officer (Court III)